

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/3174/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Susmita Phukan Khaund  
District & Sessions judge,  
Lakhimpur.

Dated Guwahati the 4<sup>th</sup> September, 2020.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. DJL/4371/2020, dtd. 02.09.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 08.09.2020 along with station leave permission from the evening of 05.09.2020 till the morning of 10.09.2020, has been granted, subject to adherence to Lockdown protocols. Further, you are granted permission to take your allotted vehicle along with you up to Dhemaji and back, at your own cost .

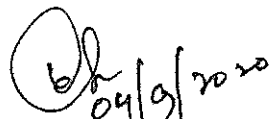
Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-28/96/3175/A, dated 4.9.2020**

Copy to:

✓ 1. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**  
Rdsn